

**OFFICE OF THE DISTRICT JUDGE OF BURDWAN  
ENGLISH DEPARTMENT**

Memo No. **977** / III-9 dated, Burdwan the 5<sup>th</sup> April, 2018.

**To**

| Roll no. | Post          | Name                 | F/H's Name             |
|----------|---------------|----------------------|------------------------|
| 100500   | STENO GRAPHER | PAYEL DEY            | Amal Dey               |
| 100281   | STENO GRAPHER | SOURAV DAS           | Satya Ranjan Das       |
| 101083   | STENO GRAPHER | ABHISHEK MONDAL      | Biswanath Mondal       |
| 100505   | STENO GRAPHER | ASRAF HOSSAIN        | Ansar Hossain          |
| 202887   | LDC           | SUBHANKAR GHOSH      | Shyampada Ghosh        |
| 206316   | LDC           | BISWAJIT KARMAKAR    | Nepal Chandra Karmakar |
| 800040   | FARASH        | SUDIP CHATTERJEE     | Surja Chatterjee       |
| 501184   | PEON          | ASIT KUMAR PANDIT    | Naba Kumar Pandit      |
| 501736   | PEON          | SOBHAN BHAR          | Sudhin Kumar Bhar      |
| 508460   | PEON          | BISWAJIT MANDAL      | Ratan Mondal           |
| 503835   | PEON          | SUKANTA BHATTACHARYA | Harakali Bhattacharya  |

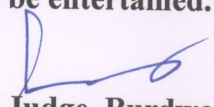
**Sub : Offer letter for the post of English Stenographer /  
Lower Division Clerk / Farash / Peon.**

It is hereby informed that he / She is selected for the above said post in this Judgeship of Burdwan.

He/She is also asked to appear before the Office of the District Judge, Burdwan positively by **17-04-2018** along with Xerox copies of three sets of testimonials along with all original documents and three sets of his/her recent photograph.

If any candidate fails to turn up within the aforementioned period even after receipt of this communication his/her candidature shall be deemed to be terminated without showing any reason whatsoever treating him/her as an unwilling candidate and the next eligible candidate will be offered the opportunity.

In this case it is also pertinent to mention that the candidates shall produce photocopies of those documents which are supportive of the information given in the application form. The documents which are not supportive to the information given in the application form will not be entertained. Any un-attested documents will also not be entertained.

  
**District Judge, Burdwan  
& Chairman of the Recruitment  
Committee  
for the District of Burdwan.**